

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 286**

TO BE ANSWERED ON THE 20TH JULY, 2021/ ASHADHA 29,1943 (SAKA)

ACCESS TO CCTNS

286. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has decided to allow private companies to have access to the Crime and Criminals Tracking Network Systems (CCTNS) and other Government databases for conducting background checks;**
- (b) if so, whether all companies has been allowed to access the CCTNS;**
- (c) whether the Government will allow this access to those companies who pay for this information;**
- (d) if so, the details of the payment required and the criteria used to determine the same; and**
- (e) the safeguards that will be put in place to protect the data of citizens and prevent its misuse in the hands of private entities by the Government?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) No, Sir.

(b) to (e) Does not arise in view of reply to part (a).
